

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2159
ANSWERED ON:09.03.2006
AMENDMENT TO PRESS AND REGISTRATION OF BOOKS ACT, 1867
Rao Shri Sambasiva Rayapati

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is considering to make some amendments in the Press and Registration of Books Act, 1867;
- (b) if so, the details thereof; and
- (c) the time by which the amendments are likely to be made in the said Act?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a): Yes, Sir.

(b) & (c): Since Press and Registration of Books Act, 1867 is very old, various provisions of the Act are proposed to be amended to bring it in line with the present times. No specific time for the proposed amendments can be given since, it is to be processed at various stages and passed by the Parliament.